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**IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
BEFORE**

HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV

ON THE 18th OF MARCH, 2024

MISC. PETITION No. 4312 of 2022

BETWEEN:-

**KAMAL KUMAR DABAR S/O LATE SHRI MULKARAJ
DABAR, AGED ABOUT 63 YEARS, OCCUPATION: BUS
OPERATOR, R/O BUS STAND MUNGAWLI DISTRICT
ASHOKNAGAR (MADHYA PRADESH)**

.....PETITIONER

***(BY SHRI YPS RATHOUR - ADVOCATE HOLDING BRIEF OF SHRI
S.D.SINGH - ADVOCATE FOR THE PETITIONER)***

AND

- 1. STATE OF MADHYA PRADESH THROUGH
PRINCIPAL SECRETARY, TRANSPORT
DEPARTMENT, VALLABH BHAWAN, BHOPAL
(MADHYA PRADESH)**
- 2. REGIONAL TRANSPORT AUTHORITY, GWALIOR,
DISTRICT GWALIOR (MADHYA PRADESH)**
- 3. ARVIND SAMADHIYA S/O SHRI LAL SAMADHIYA
R/O BANGLA CHAURAH, DISTRICT
ASHOKNAGAR (MADHYA PRADESH)**
- 4. ARUN SAMADHIYA S/O SHRI LAL SAMADHIYA
R / O BANGLA CHAURAH, DISTRICT
ASHOKNAGAR (MADHYA PRADESH)**
- 5. JAGDISH SHARMA S/O OMKAR LAL SHARMA,
R / O NEAR DUBEY LAUGE ASHOKNAGAR
(MADHYA PRADESH)**

.....RESPONDENTS

***(BY SHRI VISHAL TRIPATHI - GOVERNMENT ADVOCATE FOR
RESPONDENTS NO.1 AND 2.***

***SHRI ISHWAR SINGH JADON - ADVOCATE FOR RESPONDENTS NO.3 TO
5)***

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This petition coming on for admission this day, the court passed the following:

ORDER

Learned counsel for the petitioner submits that petition has become infructuous and order may be passed accordingly.

In view of above, petition is **dismissed as infructuous**.

(RAJENDRA KUMAR-IV)
JUDGE

(alok)

